राजस्थान उच्च न्यायालय

क्रमांक- RHCB/Reg-CPC/2020/624 दिनांक 20.07.2020

प्रेषिति-

जिला एवं सेशन न्यायाधीश,
समस्त् राजस्थान।

विषयः- अधिवक्तागण के लिए दिनांक 25.07.2020 को आयोजित होने वाला राष्ट्रव्यापी अवेयरनेस/प्रशिक्षण कार्यक्रम।

महोदय,

ई-कोर्टस प्रोजेक्ट के तहत अधिवक्तागण के लिए अनेक डिजिटल सुविधायें उपलब्ध हैं परन्तु जानकारी के अभाव में इन सुविधाओं को पूरा व सार्थक उपयोग नहीं हो पा रहा है।

इस पृष्ठभूमि में माननीय सर्वोच्च न्यायालय की ई-कमैटी द्वारा अधिवक्तागण के लिए *'ई-फाइलिंग व ई-कोर्टस सर्विसेज'* विषय पर दिनांक 25.07.2020 को साँय 3 से 4 बजे के मध्य एक ऑनलाइन अवेयरनेस/प्रशिक्षण कार्यक्रम का आयोजन किया जा रहा है। कार्यक्रम का विवरण संलग्न है।

इस कार्यक्रम में अधिवक्तागण को विभिन्न ई-कोर्टस सर्विसेज यथा ई-कोर्टस वेब साइट, मोबाइल एप, ई-फाइलिंग, ई-पे, कियोस्क, ई-सेवा केन्द्र आदि के बारे में बताया जायेगा जिससे वे इन माध्यमों से प्राप्त होने वाली विभिन्न डिजिटल सुविधाओं का पूरा लाभ ले सकें।

यह कार्यक्रम पूरे देश में एक साथ आयोजित किया जायेगा जिसमें उबन्तू मास्टर ट्रेनर न्यायिक अधिकारीगण द्वारा प्रशिक्षण दिया जायेगा।

इस कार्यक्रम के लिए राजस्थान के उबन्तू मास्टर ट्रेनर न्यायिक अधिकारीगण को संलग्न सूची के अनुसार विभिन्न न्याय क्षेत्रों के लिए नामित किया गया है जिनके द्वारा संबंधित न्याय क्षेत्रों के अधिवक्तागण को ऑनलाइन वेबीनार/मीटिंग के माध्यम से प्रशिक्षण दिया जायेगा। ऑन लाइन वेबीनार/मीटिंग के लिंक व अन्य विवरण मास्टर ट्रेनर द्वारा संबंधित जिला एवं सेशन न्यायाधीश को उपलब्ध कराये जायेंगे।

कार्यक्रम के दौरान सिस्टम ऑफिसर/असिस्टेंट तथा अन्य न्यायालय कर्मचारीगण, मास्टर ट्रेनर का सहयोग करेंगे जिससे कार्यक्रम निर्बाध संपन्न हो सके तथा इसका अधिकाधिक लाभ अधिवक्तागण को प्राप्त हो सके।

अतः निर्देशानुसार अनुरोध है कि आपके न्याय क्षेत्र के सभी अधिवक्तागण को स्थानीय बार एसोशिएशन के माध्यम से इस कार्यक्रम से अवगत करावें। नोटिस बोर्ड के

माध्यम से भी इस कार्यक्रम की जानकारी प्रसारित की जावे। न्याय क्षेत्र की वेब साइट पर भी इस कार्यक्रम की सूचना अपलोड की जावे तथा अन्य उपलब्ध माध्यमों से भी इस कार्यक्रम का प्रचार प्रसार किया जावे।

आपके न्याय क्षेत्र के लिए नामित मास्टर ट्रेनर से वेबीनार/मीटिंग का लिंक प्राप्त होने पर इसे सभी बार एसोशियेशनों को इस अनुरोध के साथ उपलब्ध कराया जावे कि वे अधिवक्तागण के व्हाटस एप ग्रुप में इसे पोस्ट करें तथा अधिवक्तागण से अधिक से अधिक संख्या में वेबीनार/मीटिंग में भाग लेने के अनुरोध किया जावे।

पुनः अनुरोध है कि इस कार्यक्रम का भरपूर प्रचार प्रसार किया जावे जिससे अधिकाधिक अधिवक्तागण लाभान्वित हो सकें।

भवदीय

संलग्न – उपरोक्तानुसार

Digitally singned by Hemant Singh Registrar Cum CPC Rajasthan High Court

रजिस्ट्रार कम सीपीसी

प्रतिलिपि- सभी मास्टर ट्रेनर्स को प्रेषित कर अनुरोध है कि वे संलग्न विवरण के अनुसार प्रशिक्षण की तैयारी करें। ऑन लाइन वेबीनार/मीटिंग से संबंधित जानकारी तथा अन्य आवश्यक निर्देश उन्हें पृथक से उपलब्ध कराये जायेंगे।

रजिस्ट्रार कम सीपीसी

ECT-007-2020

<table>
<tr><th colspan="3"><u>ECOMMITTEE, SUPREME COURT OF INDIA</u>
AWARNESS WEBINAR FOR ADVOCATES AT DISTRICT LEVEL
ON EFILING & ECOURTS SERVICES
Dated 25-07-2020
(SCHEDULE)(1 hour)</th></tr>
<tr><td>S.No</td><td>Duration</td><td>Topic</td></tr>
<tr><td>1</td><td>5 minutes</td><td>➢ Overview of eCourts project
➢ Role of Advocate as Game changer</td></tr>
<tr><td>2</td><td>10 min</td><td>➢ eCourts services for Advocates
➢ e Courts Website www.ecourts.gov.in
  ➢ District Court Website.
➢ How to get e Courts services 24 x 7
  ➢ Cause list/Case Status/Orders/Judgment
➢ Benefits of registration of Advocates in Court CIS
  ➢ Automatic receipt of SMS and e Mail on Court listing, Next Hearing dates, Orders and Judgments.
➢ Other Services
  ➢ Virtual Courts/N step
  ➢ Kiosks/Eseva Kendra</td></tr>
<tr><td>3</td><td>10 minutes</td><td>➢ Mobile App for Advocates.
  ◆ eCourts services mobile application.
➢ Case Management for Advocate:
  ◆ CNR /Case Status/Cause list Search
  ◆ My Cases/Export and Import
  ◆ QR scan option and its utility</td></tr>
<tr><td>4</td><td>20 minutes</td><td>➢ eFiling - the digital on line filing process
  ◆ Registration of Advocate in e Filing website.
  ◆ e File a new case.
➢ e payments
  e Payment of court fee, Fine and civil deposits.
➢ Registration of Advocate -Help Desk Details
➢ Help Manuals& Videos</td></tr>
<tr><td>5</td><td>15 minutes</td><td>➢ Interaction session</td></tr>
</table>

Nomination of Master Trainers Districtwise

For conducting the online awareness Programme for Advocates

On 25.07.2020 (Time 3.00 PM – 4.00 PM)

in Regional Language on “efiling and ecourts services”

Name of the State : Rajasthan

Total number of Districts : 36

Total number of Master Trainers: 19

S.No	Name of the District	Name of the Master Trainer Nominated	Designation of the Master Trainer
1	Ajmer	Shri Saleem Badar	ADJ No. 2, Bharatpur
2	Alwar	Shri Ashutosh Kumawat	ACJM Bahror District Alwar
3	Banswara	Ms. Riddhima Sharma	Secretary, District Legal Service Authority Udaipur
4	Baran	Shri Ajay Kumar	ADJ No. 3, Kota
5	Balotra	Shri Saleem Badar	ADJ No. 2, Bharatpur
6	Bharatpur	Shri Ashok Kumar Tak	ADJ. NO. 4, Bharatpur
7	Bhilwara	Shri Dheeraj Sharma	ADJ No. 4, Udaipur
8	Bikaner	Shri Neeraj Kumar	ADJ No. 1, Parbatsar,District Merta
9	Bundi	Ms. Latika Deepak Parashar	ACJM (PCPNDT), Kota
10	Churu	Shri Ravikant Soni	ACJM Laxmangarh District Sikar
11	Chittorgarh	Shri Ajay Kumar	ADJ No. 3, Kota
12	Dausa	Shri Hemant Singh	Registrar cum CPC
13	Dholpur	Shri Ashok Kumar Tak	ADJ. NO. 4, Bharatpur
14	Dungarpur	Shri Dheeraj Sharma	ADJ No. 4, Udaipur
15	Hanumangarh	Ms. Asha Choudhary	CJM Hanumangarh
16	Jaipur District	Shri Bhanu Kumar	ADJ. No. 2 Jaipur District
17	Jaipur Metro-I	Shri Rajesh Kumar-I	SPL. Judge, POCSO Court No. 3, Jaipur Metro
18	Jaipur Metro-II	Shri Rajesh Kumar-I	SPL. Judge, POCSO Court No. 3, Jaipur Metro
19	Jaisalmer	Shri Govind Ram Meena	ACJM No. 2 Nagar District Bharatpur
20	Jalore	Shri Govind Ram Meena	ACJM No. 2 Nagar District Bharatpur

21	Jhalawar	Shri Mahendra Kumar Agarwal II	Secretary, District Legal Service Authority Kota
22	Jhunujhunu	Shri Mohit Sharma	Officer on Special Duty, RHCB, Jaipur
23	Jodhpur District	Ms. Asha Choudhary	CJM Hanumangarh
24	Jodhpur Metro	Shri Sanuj Kulshrestha	Deputy Director, Rajasthan State Judicial Academy, Jodhpur
25	Karauli	Shri Ashutosh Kumawat	ACJM Bahror District Alwar
26	Kota	Shri Mahendra Kumar Agarwal II	Secretary, District Legal Service Authority Kota
27	Merta city	Shri Neeraj Kumar	ADJ No. 1, Parbatsar,District Merta
28	Pali	Shri Sanuj Kulshrestha	Deputy Director, Rajasthan State Judicial Academy, Jodhpur
29	Pratapgarh	Ms. Reshma Khan	ACJM NO. 3 Alwar
30	Rajsamand	Shri Praveen Mishra	Registrar Judicial, Rajasthan High Court Bench Jaipur
31	Sawaimadhopur	Shri Mohit Sharma	Officer on Special Duty, RHCB, Jaipur
32	Sikar	Shri Ravikant Soni	ACJM Laxmangarh District Sikar
33	Sirohi	Ms. Reshma Khan	ACJM NO. 3 Alwar
34	Sriganganagar	Ms. Latika Deepak Parashar	ACJM (PCPNDT), Kota
35	Tonk	Shri Bhanu Kumar	ADJ. No. 2 Jaipur District
36	Udaipur	Ms. Riddhima Sharma	Secretary, District Legal Service Authority Udaipur